

[Shri Shyamnandan Mishra]

would appeal to Mr. Jyotirmoy Bosu not to press this matter.

SHRI ATAL BIHARI VAJPAYEE—
But the Minister should clearly say that he had no intention to mislead the House. No question of confusion. Let him say it.

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT)— I wish to submit with your permission

SHRI JYOTIRMOY BOSU: I want a categorical assurance from him that nowhere in the country shoot-at-sight order will be given under any circumstance.

SHRI UMA SHANKAR DIKSHIT— I want to assure the House that we had no intention of misleading the House and we are sorry for what has happened.

12 35 hrs.

PAPERS LAID ON THE TABLE

FURNACE OIL (FIXATION OF CEILING PRICES AND DISTRIBUTION) ORDER, 1974)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHANAWAZ KHAN)— I beg to lay on the Table a copy of the Furnace Oil (Fixation of Ceiling Prices and Distribution) Order, 1974 (Hindi and English versions) published in Notification No. G.S.R. 150(E) in Gazette of India dated the 29th March, 1974, under sub-section (8) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-6717/74]

IAS, IPS AND INDIAN FOREST SERVICE (PROBATIONERS' FINAL EXAMINATIONS) AMDT REGULATIONS 1974

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PER-

SONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (probationers' Final Examination) Amendment Regulations, 1974 published in Notification No. G.S.R. 316 in Gazette of India dated the 30th March, 1974.
- (2) The Indian Police Service (Probationers' Final Examination) Amendment Regulations, 1974, published in Notification No. G.S.R. 310 in Gazette of India dated the 30th March, 1974.
- (3) The Indian Forest Service Probationers' Final Examination) Amendment Regulation, 1974, published in Notification No. G.S.R. 311 in Gazette of India dated the 30th March, 1974.

[Placed in Library. See No. LT-6718/74]

13.36 hrs

ARREST OF MEMBERS

MR. DEPUTY-SPEAKER: I have to make an announcement.

I have to inform the House that I have received the following telegram dated the 16th April, 1974, from the Superintendent of Police, Bhopal, addressed to the Speaker, Lok Sabha:—

"Sarvashri Atal Bihari Vajpayee and B. S. Chowhan, Members Lok Sabha, arrested at Bhopal on 16th April, 1974, at 145 hours under Sections 188 I.P.C. and 32 Police Act for demonstrating before Madhya Pradesh Vidhan Sabha in contravention of Regulatory Orders passed